

- Note :- 1. Tied up and part- heard matters will be listed on Wednesday in 2nd half before respective Benches, subject to any further instruction of Hon'ble Judges concerned.
2. All motions and mentioning of D. B. Civil side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - I.
All motions and mentioning of D. B. Criminal side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - II.
3. All motions and mentioning of S. J. matters whether Civil or Criminal, in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Single Benches dealing with the subjects as per roster and, in case of a particular subject assigned before more than one Bench, before the seniormost Hon'ble Judge presiding over such Benches.

SITTING OF BENCHES OF PATNA HIGH COURT FROM 5th January, 2015

DIVISION BENCHES

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| 1. Hon'ble The Chief Justice
Hon'ble Mr. Justice Iqbal Ahmed Ansari | I. LPA - Orders, Admission & Hearing (from 2012)
II. The matters arising out CAT Orders--
(Orders, Admission and Hearing.)
III. Any other civil matters not assigned to any other D.B.
IV. CWJC -- PIL
V. Specially assigned & Cases relating to vadiity of
Enactments, Rules,Regulazation etc. |
| 2. Hon'ble Mr. Justice V.N. Sinha &
Hon'ble Mr. Justice Rajendra Kumar Mishra | I. Cr. Appeal against conviction
II. Govt. Appeal, Cr. Appeal against acquital
III. Any other Criminal matters not assigned to any other D. B.
IV. All MJC D.B. (Contempt) |
| 3. Hon'ble Mr. Justice Navaniti Prasad Singh &
Hon'ble Justice Smt. Anjana Mishra | I. Cr. Appeal – Hearing (Specially assigned)
II. Company Appeals – Orders, Admission & Hearing. |
| 4. Hon'ble Mr. Justice Ramesh Kumar Datta &
Hon'ble Mr. Justice Vikash Jain | I. M. A.
II. CWJC -- Orders, Admission & Hearing --
Specially assigned
III. LPA - Orders, Admission & Hearing (up to 2011)
IV. All cases relating to Taxation – Orders, Admission
and Hearing
V. CWJC -- Other than PIL and the matters arising from CAT
Orders
-- Orders, Admission and Hearing
VI. M. A. (Taxtation) -- Orders, & Hearing u/o 41 Rule 11 C. P. C. |
| 5. Hon'ble Mr. Justice Dharnidhar Jha &
Hon'ble Mr. Justice Amaresh Kumar Lal | I. Crimpnal Appeals & Govt. Appeals --Hearing
II. Original Cr. Misc. -- Orders, Admission and Hearing.
III. All Cr. W. J. C. (Habeas Corpus)
-- Orders, Admission &Hearing. |

CIVIL & CRIMINAL SINGLE BENCHES

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| 1. Hon'bleMr. Justice Samarendra Pratap Singh | I. Group – V - CWJC (up to 2012) - Orders, Admission
& Hearing (Except CWJC arising form Orders of (Civil
Courts.)
II. Criminal Misc. Matters under Section 482 Cr. P. C. Orders,
Admission & Hearing.
III. Cr. Revision --Orders, Admission & Hearing.
IV. Other Criminal matters not assigned to any other Bench
-- Orders, Admission & Hearing. |
| 2. Hon'ble Mr. Justice Ajay Kumar Tripathi | I. Group – II(ii) -CWJC (from 2013) :-Orders, Admission
& Hearing.
II.Specially assigned |
| 3. Hon'ble Mr. Justice Mihir Kumar Jha | I. Group – IV – CWJC – Orders, Admission & Hearing.
II. Company Petitions and Company Applications
III. Specially assigned |
| 4. Hon'ble Mr. Justice Kishore K. Mandal | I. Group – II(ii) -CWJC (Upto 2012) --Orders, Admission &
Hearing.
II. Election Petitions |

5. Hon'ble Mr. Justice Dr. Ravi Ranjan Group – III CWJC – Orders, Admission & Hearing.
6. Hon'ble Justice Smt. Anjana Prakash I. Criminal Misc. Matters under Section 438 Cr. P.C.
II. Criminal Misc. Matters under Section 439 Cr. P.C.
7. Hon'ble Mr. Justice Jyoti Saran Group–V -CWJC (from 2013) Orders, Admission & Hearing.
(Except CWJC arising from Orders of Civil Courts.)
8. Hon'ble Mr. Justice Rakesh Kumar I.1st half – MJC –Orders, Admission & Hearing.
II. 2nd half – Group - II (iv) -CWJC –Orders, Admission & Hearing.
(from 2013)
9. Hon'ble Mr. Justice Birendra Prasad Verma I. Group – II (i) – CWJC – Orders, Admission & Hearing.
II. Civil Review –Orders, Admission & Hearing.
10. Hon'ble Mr. Justice Dinesh Kumar Singh I. Criminal Misc. Matters under Section 438 Cr. P.C.
II. Criminal Misc. Matters under Section 439 Cr. P.C.
III. Cr. Miscellaneous Applications for Cancellation of Bail and Transfer– Orders, Admission & Hearing.
11. Hon'ble Mr. Justice Akhilesh Chandra I. Miscellaneous Appeals (MACT) – Orders, Admission & Hearing.
II. Testamentary cases/ Suits Cases – Orders, Admission & Hearing.
12. Hon'ble Mr. Justice Gopal Prasad I. Cr. Appeals (SJ)– Admission, Order and Hearing (From 2011)
II. Govt. Appeals and Criminal Application under Section 341
Cr. P. C. – Orders, Admission & Hearing.
13. Hon'ble Mr. Justice Mungeshwar Sahoo I. 1st half – F. A. – Order and Hearing
II. 2nd half – Miscellaneous Appeals (CPC) – Orders, Admission & Hearing.
14. Hon'ble Mr. Justice Hemant Kumar Srivastava I. Criminal Misc. Matters under Section 438 Cr. P.C.
II. Criminal Misc. Matters under Section 439 Cr. P.C.
15. Hon'ble Mr. Justice V. Nath I. 1st half – Second Appeals – Order , Admission & Hearing
Civil Revision –Orders, Admission & Hearing.
II. 2nd half – Writ Petitions arising from orders of
Civil Courts/ converted from Civil Revision Applications
(U/s 115 C. P. C.) –Orders, Admission & Hearing.
III. Other Civil matters not assigned to any other Bench
– Orders, Admission & Hearing.
IV. Specially assigned
16. Hon'ble Mr. Justice Shivaji Pandey I. Group – II(iii) -CWJC :-Orders, Admission & Hearing.
II. Request cases. – Orders, Admission & Hearing.
17. Hon'ble Mr. Justice Ashwani Kumar Singh Cr. W.J. C.(SJ)– Orders, Admission & Hearing
18. Hon'ble Mr. Justice Ahsanuddin Amanullah Group - II (iv) -CWJC –Orders, Admission & Hearing.
(Upto 2012)
19. Hon'ble Mr. Justice Aditya Kumar Trivedi Cr. Appeals (SJ)– Orders, Admission & Hearing (Upto 2010)
20. Hon'ble Mr. Justice Chakradhari Sharan Singh Specially assigned
21. Hon'ble Mr. Justice Prabhat Kumar Jha I. Criminal Misc. Matters under Section 438 Cr. P.C.
II. Criminal Misc. Matters under Section 439 Cr. P.C.
22. Hon'ble Justice Jitendra Mohan Sharma Criminal Misc. Matters under Section 438 Cr. P.C. (Only 2014)